

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 16/128(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: Mr. Bharat Bhusan Yadav

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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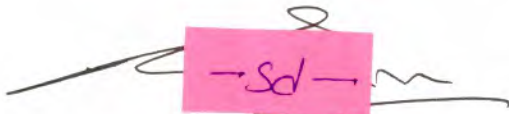
	For the Petitioner (s) :	None		
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	For the Respondents (s):	None		
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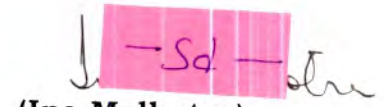
ORDER

No report has been received from the office of the ROC. Notice to the Petitioner and the ROC for submission of the report.

To come up on 27th September, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)